- (a) the number of lock-outs which are continuing in the collieries of West Bengal;
- (b) the number of workers who are affected by these lock-outs; and
- (c) what steps have been taken by Government to lift the lock-outs?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAI-SUKHLAL HATHI): (a) Two.

- (b) 1,523.
- (c) (i) A Dutta's Central Kaiora Colliery, the dispute having been referred to Central Government Industrial Tribunal, Calcutta, for adjudication, the continuance of the lock-out has been prohibited under Section 10(3) of the Industrial Disputes Act, 1947 (14 of 1947).
- (ii) At Ratibati Colliery the matter has been complicated by strained relations between the workers and the employer on account of a murder that took place at the colliery and the murder and other related issues being sub-judice.

DETENTION OF CANADIAN TOUKISTS

840. SHRI NIREN GHOSH: SHRI ARAVINDAKSHAN KAIMAL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that two Canadian tourists holding international passports were detained by the police in Silchar On June 23, 1967:
- (b) if so, whether they were trying to cross over t_0 Pakistan illegally;
- (c) what were the circumstances in which they were detained; and
- (d) whether Government propose to impose severe restrictions on movement of foreigners in Assam?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS* (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

to Questions

- (b) and (c). They were detained because of their presence in Assam after their permits had expired and as they were attempting to go to-Pakistan through an unauthorised route. They were interrogated by the local District authorities, but nothing incriminating was found against them. They were later made to leave for Calcutta.
- (d) The entire State of Assam has already been declared a 'restricted area' and no foreigner is allowed to enter or stay in Assam without a special permit issued by the prescribed authority. There is no proposal, to impose any further restrictions.

APPLICATIONS FOR TELEPHONE CONNECTIONS PENDING IN DELHI

- 841. SHRI R. P. KHAITAN: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) the number of applications for the grant of telephone connections which are pending in Delhi;
- (b) the number of telephone connections which were granted in 1966— 67 in the city; and
- (c) what steps have been taken to expedite the grant of telephone connections?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJ-RAL): (a) 60,229 as on 1st July, 1967.

- (b) 3,756.
- (c). The existing Delhi exchanges have a total capacity of 65475 lines. This will be increased by 17,500 lines during the current financial year and by an other 45,000 lines during the remaining 3 years of the 4th plam